

JHARKHAND HIGH COURT, RANCHI
NOTIFICATION
THE 5th APRIL, 2013

No. 89 A: In partial modification of this Court's earlier Notification No.88 A dated 05.04.2013 the name mentioned as Sri **Sajiv** Kumar Das may be read as **Sanjeev** Kumar Das .

The Court's Notification No. 88 A dated 05 April, 2013 stands modified to this extent only.

By order of the Court,

Sd/- A.K. Choudhary
Registrar General I/c

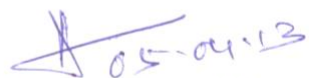
Memo No. _____/Apptt dated Ranchi the _____ April, 2013

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the next issue of Jharkhand Gazette.

Sd/- A.K. Choudhary
Registrar General I/c

Memo No. 3526-37/Apptt. dated Ranchi the 5th April, 2013

Copy forwarded to the Central Project Co-ordinator, e-courts project and I/c NIC Cell , Jharkhand High Court, Ranchi with a request to post the same on the official website of the High Court. of Jharkhand .


Registrar General I/c